

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 594 – 595 of 2020

IN THE MATTER OF:

Mr. G. Vinod

...Appellant

Versus

Mr. Venkataraman Jayagopal & Anr.

...Respondents

Present:

For Appellant :

**Mr. Krishnendu Datta along with
Mr. Satish Pandey, Advocates**

ORDER
(Through Virtual Mode)

20.07.2020 Mr. Krishnendu Datta, learned counsel for the Appellant prays for a brief adjournment.

List the matter 'for Admission (Fresh Case)' on **28th July, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

/ns/gc/